

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. CA 1025/2020 CA 1400/2018 IN CP 06/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- (Mobile Constructions Pvt. Ltd. & Ors) –
Applicant in Mukeshbhai Patel & Ors
V/s
Tulip Shapes and Structures Pvt Ltd. & Ors**

Section: 241 -242 of the Companies Act, 2013

ORDER

Counsel, Prachi Wazalwar appeared for the Petitioner through VC, and Counsel, Zain Khan appeared for the Respondent through VC. Counsel appearing for the Respondent seeks more time to finalize the settlement terms. At the request of the Counsel for the Respondent list this matter on **22.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)